

[23 April, 2003]

RAJYA SABHA

Setting up of gas based power plants in the country

3506. PROF. ALKA BALARAM KSHATRIYA : Will the Minister of POWER be pleased to state :

(a) the method being adopted in the sanction/setting up of gas based power plants in the country;

(b) whether the sanction is made wholly on the basis of recommendations of the State Governments' or at the discretion of Union Government; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) to (c) Gas is allocated to proposed power plants by the Ministry of Petroleum and Natural Gas, which takes into account the views of the State Government concerned and the Ministry of Power and the recommendations in this regard by the Gas Linkage Committee set up for the purpose.

**Fund for improving power system in rural and urban areas of M.P.,
Maharashtra and Chhattisgarh**

† 3507. SHRI P.K. MAHESHWARI: Will the Minister of POWER be pleased to state :

(a) the details of fund allocated for improving power system in rural and urban areas in the districts of Madhya Pradesh, Maharashtra and Chhattisgarh;

(b) whether State Governments have utilized the entire fund allocated by the Centre to them; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) to (c) Details of the funds sanctioned to Madhya Pradesh, Maharashtra and Chhattisgarh for up gradation of

†Original notice of the question was received in Hindi.